

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

C.P. (IB)/100(CH)2024

IN THE MATTER OF:

Beant Pal Singh

...Petitioner-Operational Creditor

Versus

Atlas Cycles (Haryana) Limited

...Respondent Corporate Debtor

Under Section: 9 IBC 2016

Order delivered on 07.05.2024

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 04.07.2024.

Sd/-

Court Officer